

of India. The primary members are Canara Bank, United Phosphorous Limited and National Agricultural Cooperative Marketing Federation of India. Agriculture being a State subject, State level SFACs are to be set up by the State Governments. However, national level SFAC facilities establishment of State level SFACs and makes contribution in their corpus fund. National SFAC, so far, has contributed corpus fund for creation of 17 States level SFACs as independent entities.

(c) and (d) No, Sir. The establishment of State level SFAC in Maharashtra is under active consideration of the State Government. National SFAC has already pledged support by way of contribution towards corpus fund.

Projects under NHB

503. SHRIMATI SARLA MAHESHWARI: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the projects sanctioned and financial assistance provided during the years 2000-01 to March, 2004 by Government under National Horticulture Board (NHB) Scheme, State-wise; and

(b) the subsidy provided for Capital Investment Subsidy Scheme for construction/expansion/modernization of cold storages and storages for horticulture produce, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) and (b) The Department of Agriculture and Cooperation is implementing the following schemes through National Horticulture Board:

- i) Development of Commercial Horticulture through Production and Post Harvest Management;
- ii) Capital Investment Subsidy Scheme for Construction/Expansion/Modernisation of Cold Storages and Storages for Horticulture Produce; and
- iii) Technology Development and Transfer for Production of Horticulture.

The details of the projects sanctioned and financial assistance provided under the above schemes during the years 2000-01 to March, 2004, State-wise, are given in Statement-I, II and III respectively.

Statement-I

State-wise break-up of projects sanctioned under the scheme "Development of Commercial Horticulture through Production and Post Harvest Management" during the period from 2000-2001 to 2003-2004 (as on 31.03.2004)

(Rs. in crores)

Sl. No.	Name of the State	2000-2001		2001-2002		2002-2003		2003-2004		Grand Total 2001-2004 (as on 31.3.04)	
		No. of Projects	Subsidy released	No. of Projects	Subsidy released	No. of Projects	Subsidy released	No. of Projects	Subsidy released	No. of Projects	Subsidy released
1.	Andhra Pradesh	2	0.5	6	0.35	74	2.39	176	4.08	258	7.30
2.	Bihar	1	0.22	1	0.01	2	0.05	0	0.00	4	0.28
3.	Chhattisgarh	0	0	0	0	13	0.63	29	0.81	42	1.44
4.	Delhi	0	0	0	0	3	0.18	1	0.03	4	0.19
5.	Gujarat	1	0.25	15	1.18	108	5.51	99	2.89	223	9.63
6.	Haryana	0	0	9	0.3	14	0.81	10	0.30	33	1.41
7.	Himachal Pradesh	2	0.21	5	0.38	19	0.68	5	0.38	31	1.65
8.	Jammu & Kashmir	0	0	1	0.04	3	0.27	1	0.01	5	0.32
9.	Karnataka	4	0.94	26	2.95	101	5.61	171	2.41	302	12.11
10.	Kerala	0	0	4	0.12	12	0.14	12	0.37	28	0.63
11.	Madhya Pradesh	0	0	40	0.13	64	0.59	89	0.33	173	1.05
12.	Maharashtra	5	0.55	149	6.05	221	7.92	255	5.23	630	19.75
13.	Orissa	1	0.25	2	0.13	13	0.69	1	0.02	17	1.29
14.	Punjab	2	0.25	8	0.94	6	0.85	3	0.22	19	2.28
15.	Rajasthan	0	0	1	0.03	14	0.31	9	0.29	24	0.63
16.	Tamil Nadu	0	0	29	2.53	32	2.39	34	1.12	95	6.04
17.	Uttaranchal	0	0	0	0	7	0.1	33	0.54	40	0.64
18.	Uttar Pradesh	1	0.25	2	0.12	17	0.69	3	0.09	23	1.15
19.	West Bengal	0	0	6	0.08	8	0.11	3	0.07	15	0.24
20.	Arunchal Pradesh	1	0.15	1	0.15	0	0	0	0.00	2	0.3
21.	Assam	0	0	1	0.004	5	0.24	7	0.05	13	0.289
22.	Mizoram	0	0	0	0	1	0.04	0	0.00	1	0.04
23.	Manipur	1	0.02	1	0.02	3	0.08	1	0.07	6	0.19
24.	Nagaland	1	0.01	2	0.09	5	0.09	15	0.19	23	0.38
25.	Sikkim	3	0.01	0	0	1	0.04	2	0.01	6	0.02
26.	Jharkhand	0	0	0	0	0	0	1	0.004	1	0.004
Total:		25	3.61	309	15.58	744	30.75	940	19.29	2018	69.23

Statement-II

State-wise status of Cold Storage Projects sanctioned under the "Capital Investment Subsidy Scheme for Construction/Expansion/Modernization of Cold Storages and Storages for Horticulture Produce" during 2000-01 to 2003-04 (as on 31.3.2004)

Sl. No.	Name of the State	2000-2001			2001-2002			2002-2003			2003-2004			Grand Total 2000-2004 (as on 31.3.04)		
		No.	Capacity (MT)	Eligible Subsidy	No.	Capacity (MT)	Eligible Subsidy	No.	Capacity (MT)	Eligible Subsidy	No.	Capacity (MT)	Eligible Subsidy	No.	Capacity (MT)	Eligible Subsidy
1.	Punjab	16	46505	654.45	9	31054	181.33	8	21658	170.33	7	12086	4.49	40	111312	1010.6
2.	Haryana	6	16083	236.17	17	63548	529.29	4	10146	80.74	7	13338.18	125.86	34	103115.2	971.86
3.	Tamil Nadu	11	36200	315.94	5	12137	147.31	4	12921	104.94	0	0	0	20	61256	568.19
4.	H.P.	0	0	0	2	2392	14.74	1	600	3.49	0	0	0	3	2992	18.23
5.	U.P.	80	566023	2584.54	84	459613.8	2458.51	49	278228	1284.29	146	786583.4	4256.78	359	2090448	10564.12
6.	Uttaranchal	0	0	0	2	8819	49.3	0	0	0	0	0	0	2	8819	49.3
7.	Maharashtra	2	14107	91.51	15	37792	384.55	29	60837	593.83	13	19145	142.58	59	131861	1212.33
8.	Rajasthan	15	70814	477.18	6	18317	133.09	9	27876	203	1	4360	35	31	121467	848.27
9.	Karnataka	4	8580	107.96	8	38174	230.04	4	11328	83.7	0	0	0	18	58082	421.7
10.	Gujarat	23	53849	553.6	17	47798	430.05	20	58677.54	410.51	136	40928.76	421.04	186	202251.3	1815.2
11.	Orissa	2	9000	52.02	2	8084	60.25	5	26890	236.79	1	2500	25	10	46254	394.08
12.	M.P.	16	52488	331.57	3	17703	94.99	9	20454	120.61	10	23741	187.88	38	114387	734.85
13.	Chhattisgarh	0	0	0	13	79480	432.88	5	34800	196.54	2	6099	76.87	20	120369	706.09
14.	West Bengal	7	35200	300.75	21	48140	292.67	9	37440	348.27	4	14220	152.03	41	135000	1093.72
15.	A.P.	14	93130	612.97	11	41880	405.72	2	8000	72.58	1	4100	35.17	26	147110	1126.42
16.	Assam	1	5000	45.82	6	28400	315.47	3	14500	189	1	1860	5.45	11	49760	556.74
17.	Bihar	2	10200	58	20	86723	576.88	5	23708	244.84	18	73184.8	444.25	45	193813.8	1323.97
18.	Jharkhand	0	0	0	2	9318	71.52	4	13336	145.28	4	14214	112.55	10	36870	329.35
19.	Tripura	0	0	0	0	0	0	1	5000	60	0	0	0	1	5000	60
20.	Delhi	1	1600	16	4	12280	309.99	0	0	0	1	530	1.33	6	14390	327.32
21.	Kerala	0	0	0	2	500	5	0	0	0	0	0	0	2	500	5
22.	Nagaland	0	0	0	0	0	0	1	5000	60	0	0	0	1	5000	60
23.	Goa	0	0	0	0	0	0	1	3633	36.33	0	0	0	1	3633	36.33
24.	Arunachal Pd.	0	0	0	0	0	0	0	0	0	1	4000	53.33	1	4000	53.33
Total:		200	1016780	6418.48	249	1051910.6	7143.38	173	675932.5	4644.91	353	1020889	6079.21	975	3767512	24286.98

Statement-III

State-wise break-up of projects sanctioned under the scheme "Technology Development & Transfer for Promotion of Horticulture" during the period from 2000-01 to 2003-04 (Upto 31.3.2004)

Sl. No.	Name of the State	2000-2001		2001-2002		2002-2003		2003-2004 (as on 31.3.2004)		Grand Total 2001-2004 (as on 31.3.04)	
		No. of Projects	Subsidy released	No. of Projects	Subsidy released	No. of Projects	Subsidy released	No. of Projects	Subsidy released	No. of Projects	Subsidy released
1.	Andhra Pradesh	0	0	5	3.92	8	18.11	10	15.21	23	37.24
2.	Bihar	27	12.2	19	18.55	17	14.21	16	28.48	79	73.44
3.	Chhattisgarh	0	0	4	8.03	9	2.84	16	5.90	29	14.77
4.	Delhi	22	36.44	20	39.43	13	8.76	13	13.15	68	97.80
5.	Gujarat	2	10.3	5	2.6	3	3.76	1	5.00	11	21.84
6.	Haryana	6	16.87	10	6.92	13	58.67	3	1.85	32	84.31
7.	Himachal Pradesh	7	28.07	13	20.98	11	32.59	8	7.61	39	89.25
8.	Jammu & Kashmir	4	16	9	12.19	13	37.91	10	20.40	36	88.50
9.	Karnataka	0	0	6	5.68	4	10	5	7.67	15	23.35
10.	Kerala	3	3	2	3.2	6	8.33	4	2.00	15	16.53
11.	Madhya Pradesh	2	0.6	19	7.94	17	8.23	10	3.70	48	18.47
12.	Maharashtra	6	17.85	11	23.43	1	0.4	7	5.95	25	47.83
13.	Orissa	4	0.8	5	5.33	11	3.58	2	1.50	22	11.21
14.	Punjab	5	7.26	3	7.4	3	2.25	6	2.99	17	19.90
15.	Rajasthan	4	1.02	6	1.43	5	1.66	13	4.70	28	8.83
16.	Tamil Nadu	2	4.1	4	12.55	7	6.25	1	5.00	14	27.90
17.	Uttaranchal	0	0	6	2.54	22	19.13	17	9.88	45	31.55
18.	Uttar Pradesh	11	9.76	25	18.62	58	38.16	50	30.81	144	97.35
19.	West Bengal	6	1.06	15	4.92	14	5.01	14	6.37	49	17.36
20.	Pondicherry	2	1.7	2	1.36	1	0.5	0	0.00	5	3.56
21.	Jharkhand	0	0	3	4.39	5	4.45	2	1.75	10	10.59
22.	N.E. Region	16	28.2	26	37.39	21	22.35	15	10.90	80	96.84
23.	Goa	1	0.72	3	9.56	1	6.61	0	0.00	5	16.89
24.	Sikkim	2	2.08	0	0	3	0.45	6	2.86	11	5.19
25.	Lakshadweep	1	1.02	0	0	0	0	0	0.00	1	1.02
Total		133	197.05	223	256.52	266	312.27	229	193.489	851	959.31